

Nomination of cases by Hon'ble the Chief Justice on 21/11/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	PIL – 62714/2015	Hon. V. K. Shukla, J.	Computer fresh Section on 21/11/2015
Hon....., J.			
2	A482 – 33493/2015 (NRHM)	Hon. Arun Tandon, J.	Listing Section on 21/11/2015
3	A482 – 33499/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
4	A482 – 33382/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
5	A482 – 33284/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
6	A482 – 33182/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
7	A482 – 31457/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
8	A482 – 33151/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
9	Crl. Revision – 4250/2015	Hon. Bharat Bhushan, J.	Listing Section on 21/11/2015
10	Bail – 41329/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 21/11/2015
11	A482 – 33186/2015	Hon. R. D. Khare, J.	Computer fresh Section on 21/11/2015
12	CAPL – 7015/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 21/11/2015
13	A482 – 32549/2015	Hon. V. P. Pathak, J.	Listing Section on 21/11/2015
Special Order			
14	Bail – 29795/2015 with Nomination Appl – 394769/2015 with Bail – 8964/2014	Place before Hon'ble Bachchoo Lal, J. when His Lordship is available at Allahabad.	Bail Section on 21/11/2015
15	Crl. A. - 1982/1983	Place before Hon'ble A. K. Tripathi, J. in view of the difference of opinion between Hon'ble S. K. Gupta, J. and Hon'ble N. A. Moonis, J. as set out in the judicial order dated 13.10.2015.	Crl. A. Section on 21/11/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
16	Writ C – 63306/2015	Hon. Sunita Agarwal, J.	Computer fresh

			Section on 23/11/2015
17	Writ A – 63464/2015	Hon. B. Amit Sthalekar, J.	Computer fresh Section on 21/11/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
23/11/2015